

**HIGH COURT OF SIKKIM**

**GANGTOK**

No.: 31/HCS

Date : 13.10.2025

**N-O-T-I-F-I-C-A-T-I-O-N**

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to constitute a **Recruitment Committee** comprising of the following for recruitment of candidates against the three(03) advertised vacant posts of Civil Judge-cum-Judicial Magistrate(Grade-III) in the cadre of Sikkim Judicial Service :-

The Hon'ble, the Chief Justice, High Court of Sikkim	Chairman
Registrar General, High Court of Sikkim	Member
Registrar, High Court of Sikkim	Member/Convenor
Central Project Coordinator, High Court of Sikkim	Member

By Order,

**sd/-**  
**(S.P. Bhutia)**  
Registrar(Judicial Service)

**Memo No.9343-50/Confdl./HCS**

**Dated: 13.10.2025**

**Copy to:-**

1. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
2. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
3. Joint Registrar-cum-Senior Judgment Writer to Hon'ble Judge, High Court of Sikkim.
4. Registrar General, High Court of Sikkim.
5. Registrar, High Court of Sikkim.
6. Central Project Coordinator, High Court of Sikkim.
7. All Section-in-Charge, High Court of Sikkim
8. Guard file
9. File.

  
**Joint Registrar**